GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

LOK SABHA UNSTARRED QUESTION NO. 2121 TO BE ANSWERED ON 15.03.2022

IMPACT OF WEB SERIES MOVIES

2121. SHRI SUNIL KUMAR MONDAL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government has considered to take action against those web series movies which spread dirtiness and abuses through its movies which destroys the social and religious harmony and sentiments and also wiping out future of children;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) whether any guidelines are issued for those movie's actors, directors and movies, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (c): The Government has notified Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 under Information Technology Act, 2000, on 25th February, 2021. Part-III of these Rules is administered by Ministry of Information and Broadcasting which inter-alia provide for the following:-

- i. Code of Ethics to be followed by publishers of news & current affairs on digital media and publishers of online curated content (OTT Platforms).
- ii. A three-level Grievance Redressal Mechanism consisting of the publisher (Level-I), Self-Regulatory Body constituted by the publishers (Level-II) and an Oversight Mechanism of the Government (Level-III), with time bound grievance disposal mechanism.

The Code of Ethics for OTT players requires them not to transmit any content which is prohibited by law and to undertake age-based selfclassification of content, based on general guidelines provided in the Schedule to the Rules, which inter-alia includes grounds relating to language, nudity, sex and violence.

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